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|-----------------------------------|-------------------------------------|
| 1. Shriman Shrimati | 35. Batman |
| 2. Imtihaan | 36. Disney club |
| 3. Dard | 37. Deenis the Mennis |
| 4. Alice in Wonderland | 38. Mahabharat |
| 5. Ajnabi | 39. Priya Tendulkar Talk Show |
| 6. Shri Krishna | 40. Lehrein |
| 7. Supterhit Muqabala | 41. Vijay |
| 8. Mirch Masala | 42. Tu Tu Main Main |
| 9. Surf Dhamaka | 43. A Mouthful of Sky |
| 10. Junoon | 44. Disney's Little Murmaid |
| 11. Reporter | 45. Jai Hanuman |
| 12. Hello Henko | 46. Saraab |
| 13. Zameen Aasman | 47. Sahara |
| 14. Sangeet Sitare | 48. Sahil |
| 15. Jaldi Jaldi | 49. Metro Club |
| 16. Kabhi Ye Kabhi Woh | 50. Patjhad |
| 17. Gillette World Sports Special | 51. Darkning Duck |
| 18. A Few Rupees More | 52. Blossom |
| 19. Top Job Show | 53. Raja Aur Rancho |
| 20. Star Show | 54. Health Today |
| 21. Kishmat | 55. Heads & Tails |
| 22. Bhakti Sagar | 56. Zara Dekho To Inka Kamal |
| 23. Show Theme | 57. Flint Stones |
| 24. Valley of the Dolls | 58. Tom & Jerry |
| 25. Rimba's Island | 59. Kingdom Adventure |
| 26. Vansh | 60. Aladdin |
| 27. Marshal | 61. Spiderman |
| 28. Aarzo | 62. Super Book |
| 29. Supernumber Syber Squad | 63. Phantam |
| 30. Gumrah | 64. Boy Meets World |
| 31. .4mkhen | 65. He Man & The Master of Universe |
| 32. All the Best | 66. Chip & Dale |
| 33. Virasat | 67. Green Teen Quiz |
| 34. Dhun Dhamaka | 68. Lamhe |

**Constitution of the Broadcasting Authority
of India to Regulate TV and Radio
Services**

1144. SHRI RAMDAS AGARWAL:
SHRI AKHILESH DAS:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the union cabinet has accorded approval to the proposed broadcasting laws and the constitution of the Broadcasting Authority of India to regulate television and radio services in the country;

(b) if so, by when the Broadcasting Authority Bill is likely to be introduced in Parliament with main features thereof:

(c) whether Government's attention has also been drawn to an article under the heading Media Policy-Censorship through the backdoor published in the Hindustan Times dated the 10th February, 1997, if so, Government's reaction thereto: and

(d) whether due weightage will be given to quality-programmes, cultural values etc., details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) and (b) No, Sir. It is the endeavour of the Government to introduce the Bill in the current session of Parliament.

(c) Yes, Sir. The views expressed in the article have been noted.

(d) Yes, Sir. Details would be known after the Bill is finalised.

Loss of Revenue to Doordarshan on Account of Chitrahaar

1145. SHRI S. MUTHU MANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Doordarshan is losing out in lakhs largely due to its own mistakes in respect of selling air time slots on the cash rich programme, Chitrahaar;

(b) whether it is also a fact that Doordarshan is incurring a loss of over Rs. 35.00 lakhs on each Wednesday; and

(c) if so, what are the reasons for the said loss and what are the corrective measures taken by Doordarshan to prevent further loss?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) No, Sir.

(b) and (c) Do not arise.

Legal Restriction on foreign Satellite Channels

1146. SHRI SUSHILKUMAR SAMBHAJI-RAO SHINDE:

SHRIMATI VEENA VERMA:

SHRI RAJUBHAI A. PARMAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have been considering to put legal restrictions on foreign

TV satellite Channels; and

(b) if so, the decisions taken in the matter?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM):

(a) and (b) Government intends introducing a bill in the Parliament in this regard.

Allowing Foreign Equity Participation in Print and Electronic Media

1147. SHRI SATISH AGARWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have taken any decision to allow foreign equity participation in print and electronic media; and

(b) if not, by when and reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM):

(a) No, Sir.

(b) The Government continues to be guided by the Cabinet Decision of 1955 with regard to entry of foreign print media. This policy has not been changed or rescinded so far. In so far as electronic media is concerned, the Government intends to introduce a broadcasting bill in the current session of the Parliament which *inter-alia*, would address the issue of entry of foreign equity participation in the broadcasting companies.

Imposing Regulation on T.V. Channels in view of Adverse Impact of Adult Movies

1148. SHRI RAJUBHAI A. PARMAR:

SHRI SUSHILKUMAR

SAMBHAJI-RAO SHINDE:

SHRIMATI VEENA VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether in view of the adverse impact of Adult Movies and advertisement without 'U' certificate on the upcoming generation, Government have imposed any regulation on the projection of such movies and advertisements on Doordarshan and India-based T.V. channels and cable-networks;

(b) if so, the details in this regard; and

(c) whether any changes in the existing law, cinematograph Act and other, in this regard, are considered necessary?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM):

(a) and (b) In respect of Doordarshan, it has been decided that no adult films or songs from adult-films would be shown on the channels of